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(c) what is the final outcome of the investigations made in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS VENKATASUBBAIAH): (SHRI P. (a) and (b) In the early hours oi 2-2-83, information was received about the drawal of 60 quintals of rice by a Fair Price Shop owner Food Co2-poration of India Godown, Naraina, on 1-2-1983 and disposal of the same in the Blackmarket. The fair price shop owner, \_Shri Sagar Chand also lodged a complaint with the Police that he had authorised his son to take delivery of 50 quintals of rice and 65 quintals of wheat from the Food Corporation of India Godown, Naraina, on 2-2-83, against the letter of authority issued by the Food and Supplies Department. However, on 1-2-83 at about 9 p.m. he was informed by an employee of Food Corporation ot India that one Shri Tara Chand of Village Jharera, Delhi ha,j forged his signatures and received the delivery of 50 quintals of rice.

On this complaint a case was registered on 2-2-83 u/s 420/468 IPC at the Police Station, Naraina. Accused Tara Chand was arrested and 50 quintals of rice have been recovered at his instance. No evidence has come to notice to indicate the involvement of the truck or its driver in the matter. The question of seizing the vehi-cle, therefore, did not arise. The issuing clerk of FCI, Shri Badri Prasad, is also being interrogated, and he has • obtained interim bail from the Court of Additional istrict Sessions Judge, New Delhi.

(c) The investigation of the case iM not yet complete.

### **Computer Technology**

- 1158. SHRIMATI MONIKA DAS: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration to introduce computer technology; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO): (a) Yes, Sir. Government is presently considering the import of technology for the manufacture of medium and large mainframe computer systems, for which the indigenous capability particlarly in production technology is limited, and the present demand for which is met almost entirely through imports.

(b) The Department of Electronics (DOE) has floated a global tender for the transfer of technology for such medium and large computers. The imported technology will be implemented by one central public sector company designated by the DOE.

# **Facilities to Para-Military Forces**

1159. SHRI LADLI MOHAN NIGAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to provide facilities such as free ration etc., to the officers of the paramilitary forces such as BSF/CRPF on the line\* of the facilities provided to the officers of armed forces; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
(a) No such proposal is under Government's consideration at present.

(b) Does not arise.

## Captive diesel generating sets

1160. SHRI NAND KISHORE BHATT: Will the Minister  $_0$ f INDUSTRY be pleased  $t_0$  state:

(a) whether Government have decided to a  $Uo_w$  cement industry to sell an increased quantum of non-levy cement, with a view to encouraging the cement plants to set up captive diesel generating sets; and

(b) if *so*, what are the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) Yes, Sir.

(b) The request ot the cement manu, facturers was examined and it has been .decided to extend some benefit in favour of those cement units which instal diesel generating sets on or after 28-2-1982. In the case of existing units the cement manufacturers wiH be allowed to sell 48.5 per cent of the additional production achieved by installation of D.G. Sets in the non-levy market as against 33.4 per cent allowed in the normal circumstances. The new cement plants which have commenced production after 1-1-1982 would be allowed to sell 61.3 pert cent of the additional production achieved by installation of D.G. Sets under the non-levy quota as against 50 per cent allowed in the normal course.

#### **Cement production**

1161. SHRI NAND KISHORE BHATT: Will the Minister of INDUSTRY be pleased to state:

- (a) whether any target has been fixed by Government for he cement production in the country during 1983-84 and 1984-85; and
- (b) if so, what are the details there-of?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b). Production of cement during 1983-84 is estimated at 28 million tonnes, assuming adequate availability of infrastructure inputs particularly power and coal. This is expected to go up to 34.5 million tonnes during the year 1984-85.

# Reservation for SC/ST

1162. SHRI LADLI MOHAN NIGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under CJ<&vernment's consideration to

increase the percentage of reservation for Scheduled Castes/Scheduled Tribes employees; and

to Questions

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The  $f_e$  is no such proposal under consideration now.

(b) Does not arise.

### Selection Grade Constables of Delhi Police

1163. SHRI RAM BHAGAT PAS-WAN: Will the Minister of HOME AFFAIRS be pleased to state:

- "(a) whether it is a fact that Government have revised the pay scales of those Selection Grade Constables of Delhi Police who have been getting the Selection Grade pay for more than ten years or in respect of constables possessing the Matriculation Certificate;
- (b) if so<sub>t</sub> in which circumstances the revised Selection Grade Pay Scales have not been given effect to for the Selection Grade Constables so far; and
- (c) by when Government propose to fix the pay of Selection Grade Constables in the revised pay scales of Rs. 260—350?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):
(a) The Selection Grade oi RS. 260—350 has been approved for the Matriculate Constables, who are in the scale of pay of Rs. 225—308. The selection grade prescribed for the Non-Matriculate Constables, who are in the pay scale of Rs. 210—270, is Rs. 225—308

(b) and (c) The Delhi Police (Promotion and Confirmation) Rules 1980. are being amended by the Delhi Police/Delhi Administration and after notification of the Amendment the selection grade shall become admissible.